

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (CAA) No.03/Chd/Pb/2018

In the matter of:

SM Strips Pvt. Ltd. & K.Lal Overseas Pvt.Ltd.Petitioners.

Present: Mr.Karanveer Jindal, Advocate with Mr.M.G.Jindal,
Practising Company Secretary for the petitioners.

On request adjourned to 13.02.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 24, 2018.
Ashwani